

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 932/2024

In the matter of:

Gayatri Deepak Choudhary

.....Applicant

Versus

Govt. of NCT of Delhi

.....Respondent

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Filed by:

New Delhi:

Dated: 28^m.03.2025

Delhi Pollution Control Committee

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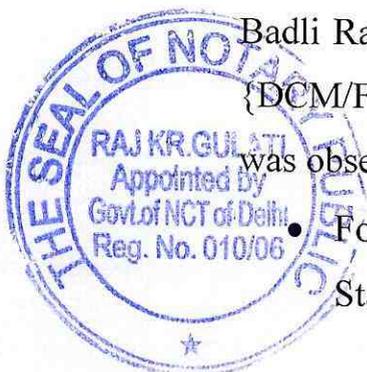
Govt. of NCT of Delhi

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE IN COMPLIANCE TO THE ORDER
DATED 02.09.2024.**

I, P.S. Pankaj, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.
2. That this Hon'ble Tribunal took up the above referred matter on 02.09.2024 on the basis of the letter petition raising the grievance that incessant loading and unloading of cement bags at the local Railway Station, Samyapur Badli Ward. This Hon'ble Tribunal was pleased to direct DPCC to look into the grievance of the applicant and take appropriate expeditious remedial action.
3. That, in compliance with order dated 02.09.2024, an inspection of Samaypur Badli Railway Station was carried out on 17.01.2025 by the railway official {DCM/FC, CMI/Legal, CMI/Goods} and DPCC. During the inspection it was observed that:
 - Food grains/cereals were being handled at the Samaypur Badli Railway Station.



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- No handling of cement bags observed at site.
- The Roads for vehicle movement was not concreted and paved and No wheel washing arrangement was found at the alleged site.
- Trucks carrying goods found to be completely covered at site.
- Railway vide letter no. NR-DLIOCOMM (LGL/14/2022-Freight Cell Dated 27.02.2024 mentioned that "...permission for handling of cement is granted at Adarsh Nagar Goods Siding (Kelagodam) then no cement traffic will be handled at Badli Goods Shed Siding.."
- Handling of cement bags has been completely stopped at Samaypur Badli Railway Station Since the operation of cement handling resumed on Adarsh Nagar Goods siding.
- Railway was in the process of laying the paved platform and repair platform in circulation area completely to prevent dust pollution and easy to clean. Tender has already been floated against the same as informed by Railway Officials.
- No smog Guns and water sprinkler found on site.

4. That, in view of the above, the present action taken report may kindly be taken on record.

[Signature]
DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.

Verified at New Delhi on this ^{12 8 MAR 2025} ___ day of March, 2025.



ATTESTED
[Signature]
NOTARY PUBLIC
GOVT OF NCT OF DELHI

12 8 MAR 2025

[Signature]
DEPONENT